NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Abhay Madhukar Parulekar

V/s

SLN Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244, 246 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) NITHISH PCS BOY
Applicant

2) BHARAT GADHANI Afr. Rb R. NO 2

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Dute taken by consent at 12/17.

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ORDER

C.P. No. 11/241(1)/NCLT/MB/MAH/2016 C.P. No. 32/241,242,244,246/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. Report of the valuer is awaited. By consent adjourned to **07.12.2017**.

Sd/-

Sd/-

Bhaskara' Pantula Mohan Member (Judicial) 10.10.2017

M.K. Shrawat Member (Judicial)

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